

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD

SUB: SUMMER VACATION 2021 – (1) Summer Vacation 2021 i.e., from 03.05.2021 to 31.05.2021 – Appointment of Vacation Civil Judges for Karimnagar District and (2) Summer Vacation permission for 14 days to all the District and Sessions Judges working in Karimnagar District – **REVISED - ORDERS -ISSUED.**

READ: 1.High Court's Circular ROC NO .1259/2021-B.SPL., dated 12.04.2021.
2. High Court's Notification No.236-B.Spl., dated 26.04.2021.
3. High Court's Proceedings in Order ROC. NO.1259/2021-B.Spl., dated 26.04.2021.
4. Letter Dis.No.2744, dated 01.05.2021 from the Prl. District and Sessions Judge, Karimnagar.

ORDER ROC.NO.1259/2021-B.SPL., dated 03.05.2021.

In the circumstances stated by the Prl. District and Sessions Judge, Karimnagar District in her letter 4th read above, the High Court is pleased to pass the following revised orders in respect of appointment of Vacation Civil Judges as well as Summer Vacation Permission to District and Sessions Judges working in the Unit of Karimnagar District:

APPOINTMENT OF VACATION CIVIL JUDGES DURING SUMMER VACATION -2021

I TERM - 03.05.2021 to 17.05.2021
II TERM - 18.05.2021 to 31.05.2021

SL. NO.	NAME OF THE DISTRICT	PERIOD	DESIGNATION OF THE OFFICER
1.	2.	3.	4.
1.	KARIMNAGAR	I	Judge, Family Court-cum-Additional District and Sessions Judge, Karimnagar.
		II	IV Addl. District and Sessions Judge (FTSC) -cum- Special Judge for POCSO Act Cases, Karimnagar.

VACATION PERMISSION FOR 14 DAYS DURING SUMMER VACATION -2021

I TERM - 03.05.2021 to 16.05.2021
II TERM - 18.05.2021 to 31.05.2021

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	I TERM	II TERM	OFFICER PLACED INCHARGE OF THE COURT
1	2	3		4
KARIMNAGAR DISTRICT				
1.	SMT. M.G.PRIYADARSHINI, Prl. District and Sessions Judge, Karimnagar.	-	18.05.2021 to 31.05.2021	IV Addl. District and Sessions Judge (FTSC)-cum-Special Judge for POCSO Act Cases, Karimnagar.
2.	Dr. SUNNAM SRINIVASA REDDY, I Additional. District and Sessions Judge, Karimnagar.	-	18.05.2021 to 31.05.2021	Special Sessions Judge Courts for trial of cases relating to Atrocities against Women -cum- VII Additional District and Sessions Judge, Karimnagar.
3.	SRI GANNARAPU SUDERSHAN, II Addl. District and Sessions Judge, Jagital, Karimnagar District.	03.05.2021 to 16.05.2021	-	Judge, Family Court-cum- Addl. District Judge, Karimnagar.
4.	SMT. G.V.N.BHARATHA LAXMI, Chairperson, Industrial Tribunal-cum-Presiding Officer, Labour Court-cum-VI Addl. District and Sessions Judge, Godavarikhani	-	18.05.2021 to 31.05.2021	IV Addl. District and Sessions Judge (FTSC)-cum-Special Judge for POCSO Act Cases, Karimnagar.
5.	SMT. P.VENKATA PADMA LALITHA SIVA JYOTI, Judge, Family Court-cum-Addl. District Judge, Karimnagar.	-	18.05.2021 to 31.05.2021	Special Sessions Judge Courts for trial of cases relating to Atrocities against Women -cum- VII Additional District and Sessions Judge, Karimnagar.
6.	SRI M.JOHNSON, IX Addl. District and Sessions Judge, Sircilla, Karimnagar District.	03.05.2021 to 16.05.2021	-	I Addl. District and Sessions Judge, Karimnagar.

7.	SMT. D.MADHAVI KRISHNA, IV Addl. District and Sessions Judge (FTSC)-cum-Special Judge for POCSO Act Cases, Karimnagar.	03.05.2021 to 16.05.2021	-	Judge, Family Court-cum-Addl. District Judge, Karimnagar.
8.	SMT. M.VANI, Special Sessions Judge Courts for trial of cases relating to Atrocities against Women -cum-VII Additional District and Sessions Judge, Karimnagar .	03.05.2021 to 16.05.2021	-	I Addl. District Judge, Karimnagar.

- NOTE: 1. The orders are placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the website is valid for availing summer vacation permission.**
- 2. The Prl. District and Sessions Judge, Karimnagar is requested to download the said Proceedings from the High Court Website and communicate among the officers working in the Unit of Karimnagar.**
- 3. The Summer Vacation Permission granted to the above officers shall not be altered under any circumstances.**


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)
3.5.21

To

1. The officers concerned.
2. The Incharge officers.
3. The Principal District and Sessions Judge, Karimnagar.

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